

ORISSA HIGH COURT

FILING REPORT AS ON :25/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/29483/2026	DHARMENDRA PARIDA @ JAHULI VS STATE OF ODISHA	RAJESH KUMAR SAHOO VS	NAYAGARH /453 /2025 () //	AOR20220004216C202600006
2	D-BLAPL/29484/2026	TRIPURA SAHU VS STATE OF ODISHA	UDAYA SHANKAR MISHRA VS	JARAPADA /163 /2012 () //	AOR20220001648C202600069
3	D-BLAPL/29487/2026	SK. KAYAMAT @ SK. KAYAMATULLA @ KAYAMATULLA VS STATE OF ODISHA	SK. KAYAMAT PANDA VS	JALESWAR /244 /2024 () //	
4	D-BLAPL/29488/2026	MOHIT SINDUR VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	JONK /267 /2026 () //	
5	D-BLAPL/29490/2026	JAYANTA KUMAR BARIK @ JAYANTA VS STATE OF ODISHA	SOUMENDRA PATTANAİK VS	PATTAMUNDAI MODEL /361 /2026 () //	
6	D-BLAPL/29491/2026	MITHUN KUMAR SATTAPATHY VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /345 /2026 () //	AOR20220001311C202600130
7	D-BLAPL/29495/2026	SANKIRTTAN CHHATRIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RENGALI /223 /2026 () //	
8	D-BLAPL/29496/2026	ABHAY KUMAR NATH VS STATE OF ODISHA	SAMBIT BISWAL VS	KUJANGA /204 /2026 () //	
9	D-BLAPL/29497/2026	SIMON SEKHAR NAYAK VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	SPECIAL CRIME UNIT /5 /2026 () //	
10	D-BLAPL/29498/2026	THAKURA SAMAD @ THAKURA SING SAMAN VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	MOHULDIHA /78 /2025 () //	
11	D-BLAPL/29499/2026	DEEPAK MAHANAND VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BRAJARAJNAGAR /149 /2026 () //	

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12	D-BLAPL/29500/2026	DEBASIS NAIK @ BABULU VS STATE OF ODISHA	BIKASH KARNA VS	PURUNAKATAK /179 /2026 () //	
13	D-BLAPL/29502/2026	ALOK DEHURI VS STATE OF ODISHA	BIDYADHAR MANSING VS	MANIABANDHA /93 /2026 () //	
14	D-BLAPL/29503/2026	GURUSA MANDANGI @ GUSHI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	SESHKHAL /73 /2025 () //	
15	D-BLAPL/29505/2026	ABTAB HIAL VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /243 /2026 () //	
16	D-BLAPL/29507/2026	DHARANIDHAR @ SRABANA KANHAR VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	BANIGOCHA /117 /2026 () //	
17	D-BLAPL/29512/2026	BEBINA SAHOO @ BABINA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 () //	
18	D-BLAPL/29516/2026	TERU @ RABINARAYAN BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SORO /579 /2026 () //	
19	D-BLAPL/29521/2026	AJIT KUMAR NANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /337 /2026 () //	
20	D-BLAPL/29522/2026	TERU @ RABINARAYAN BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SORO /395 /2026 () //	
21	D-BLAPL/29523/2026	BASU BHOI VS STATE OF ODISHA	UMAKANTA BARIK VS	KEGAON /153 /2026 () //	
22	D-BLAPL/29529/2026	ALOK KUMAR SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /394 /2025 () //	
23	D-BLAPL/29531/2026	BHUBANESWAR BHOI	JNYANANANDA PANDA	MUDANPUR RAMPUR /201 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/29537/2026	AFTAB @ MD SAIYAZ	PRATAP KUMAR MOHANTY	SPL.TASK FORCE /28 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/29539/2026	KARTIKA NAYAK @ RABANA	SUSHANTA HARICHANDAN	LALBAG /358 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/29540/2026	PRASHANT KUMAR SAHU @ PRASANTA SAHU	SURYAKANTA DWIBEDI	PHIRINGIA /44 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/29542/2026	RAKESH KUMAR NAYAK @ CHINTU	SUSHANTA KUMAR JOSHI	PURUNAKATAK /165 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/29544/2026	ABHAYA KUMAR MAHARANA	UMA CHARAN MISHRA	BAIDYANATHPUR /327 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/29545/2026	PUSPAK MALIK	GYANA RANJAN MAHAPATRA	KENDRAPARA /221 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/29550/2026	PINTU SENAPATI	DIBYA JYOTI SAHOO	FATEGARH /264 /2026	AOD20240000587C202600183
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/29551/2026	SRINIVAS BEHERA	SOUBHAGYA KUMAR DASH	PARLAKHEMUNDI /359 /2026	AOR20220001631C202600289
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/29554/2026	DAKSHIN MAJHI	SURYAKANTA DWIBEDI	SINGLA /235 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/29558/2026	PURNIMA JENA	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/29559/2026	RAKESH KUMAR PARIDA@MUNA	SUDHANSU PRASAD MAHAPATRA	BASELI SAHI PS /132 /2026	AOD20250000498C202600086
		VS	VS	()	

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35	D-BLAPL/29562/2026	STATE OF ODISHA BULA @ BHAGIRATHI NAYAK VS	CHANDAN SAMANTARAY VS	// MALGODOWN /222 /2025 ()	
36	D-BLAPL/29570/2026	STATE OF ODISHA NAGABHUSAN PATTNAIK @ CHANDAN VS	ABHINANDAN PRADHAN VS	// SAHID NAGAR P.S. /198 /2025 ()	
37	D-BLAPL/29571/2026	STATE OF ODISHA JASOBANTA BEHERA VS	BIBHUTI RANJAN MOHANTY VS	// BOUDH /381 /2024 ()	
38	D-BLAPL/29573/2026	STATE OF ODISHA GOUTAM KUMAR PASWAN VS	AMIT SUJAT BISWAL VS	// TARBHA /261 /2026 ()	
39	D-BLAPL/29576/2026	STATE OF ODISHA AMARNATH DWIVEDI VS	SK. ZAFARULLA VS	// BRAJARAJNAGAR /71 /2026 ()	
40	D-BLAPL/29578/2026	STATE OF ODISHA BANTI VS	PRATIK NAYAK VS	// / /0 ()	
41	D-BLAPL/29579/2026	UNION OF INDIA GAJARA BHAINA VS	SK. ZAFARULLA VS	// / /0 ()	
42	D-BLAPL/29583/2026	STATE OF ODISHA SIBARAM NAIK VS	SOMANATH MITRA VS	// / /0 ()	
43	D-BLAPL/29585/2026	STATE OF ODISHA SUBASH KISAN @ SUBASH KISHAN VS	DHIRENDRA KUMAR MOHAPATRA VS	// DHARUADIHI /125 /2026 ()	
44	D-BLAPL/29587/2026	STATE OF ODISHA ANAND SAHA VS	SUSHANTA KUMAR SAMANTARAY VS	// MADHUPATNA /283 /2026 ()	
45	D-BLAPL/29588/2026	STATE OF ODISHA SANTA @ SANTOSH KUMAR BEHERA VS	LOKESH GOURAV MOHARANA VS	// DHENKANAL TOWN /48 /2026 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/29590/2026	ISWAR MAHARA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CHAULIAGANJA /74 /2024 () //	
47	D-BLAPL/29591/2026	SAMEER KHAN @ SAMIR @ MUNA @ MOHAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	SPECIAL CRIME UNIT /3 /2026 () //	
48	D-BLAPL/29596/2026	TUKUNA GOUDA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHANDAGIRI P.S. /838 /2026 () //	
49	D-BLAPL/29597/2026	SANJAYA BEHERA @ KUNURI VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	TIGIRIA /263 /2026 () //	
50	D-BLAPL/29598/2026	SAJAN MOHARANA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BIRIDI PS /118 /2026 () //	
51	D-BLAPL/29605/2026	J.PRAKASH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /581 /2026 () //	
52	D-BLAPL/29607/2026	JAYANTA NAYAK VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	JAGATPUR /578 /2026 () //	
53	D-BLAPL/29608/2026	SANJAYA KUMAR PATEL VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	/ /0 () //	
54	D-BLAPL/29618/2026	ABHIMANYU SAHU VS STATE OF ODISHA	SANJUKTA MUNDA VS	// () //	AOR20220002621C202600042
55	D-BLAPL/29621/2026	PANGI RAGHUNATH VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	CHITRAKONDA /211 /2024 () //	AOD20240000239C202600043
56	D-BLAPL/29622/2026	MD. ARBAZ VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUTRA /181 /2026 () //	AOR20220003722C202600181
57	D-BLAPL/29623/2026	GANESH MAHAPATRA	DIBYA PRAKASH MISHRA	SASON /169 /2026	AOR20220002454C202600142

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/29628/2026	DIPAK MALLICK @ DEEPAK MALLICK	SANJIB KUMAR BHANJADEO	TANGI (KHURDA) /576 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/29630/2026	DUSMANTA PRADHAN @ PRABINA	GOURAV MOHANTY	MANIABANDHA /120 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/29631/2026	RAMZU @ MIR RAMZAN ALLI	SMRUTI RANJAN ROUT	SALIPUR /230 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/29632/2026	PINKU BARIK	SISIRA PANIGRAHI	DHARAMGARH /291 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/29633/2026	PRIYABRATA MOHANTY	SOUMENDRA PATTANAIAK	PAHALA /344 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/29635/2026	RUPESH SAHU	MANOJ KUMAR PANDA	JONK /214 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/29636/2026	UDAYANATH PRADHAN	DEBASNAN DAS	SHERAGADA /81 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/29638/2026	GOLOK BISWAS	MANGU NANDY	MALKANGIRI /455 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/29643/2026	CHINTAMANI MALLICK	JAYADEBA BEHERA	SAMBALPUR VIGILANCE /16 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
67	D-BLAPL/29644/2026	MINAKETAN SAHOO	MANORANJAN MUDULI	/ /	AOD20240000388C202600038
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/29648/2026	KIDDY @ SAFIUDDIN KHAN @ SARIFUDDIN KHAN	GAUTAM SIDDIQUE	S.P.(CID-CRL),CUTTACK /10 /2019	
		VS	VS	()	

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69	D-BLAPL/29651/2026	STATE OF ODISHA LALBAHADUR SINGH VS	KULDEEP MOHANTY VS	// // ()	AOD20240000012C202600293
70	D-BLAPL/29660/2026	STATE OF ODISHA ANIRUDHA @ SRIPATI SAHU VS	BIBHUTI BHUSAN BEHERA VS	// REAMAL /296 /2026 ()	
71	D-BLAPL/29661/2026	STATE OF ODISHA SANJAY KUMAR PANDIT VS	SURENDRA KUMAR BISWAL VS	// BALASORE VIGILANCE /20 /2026 ()	
72	D-BLAPL/29662/2026	STATE OF ODISHA ANANDA PUJHARI VS	AMULYA KUMAR SAHOO VS	// / /0 ()	
73	D-BLAPL/29663/2026	STATE OF ODISHA MUNA SAHU VS	SOUMENDRA KUMAR NAYAK VS	// HINJILI /346 /2026 ()	
74	D-BLAPL/29664/2026	STATE OF ODISHA SABITA MALLIK VS	MANAS KUMAR CHAND VS	// KENDRAPARA SADAR /64 /2025 ()	
75	D-BLAPL/29666/2026	STATE OF ODISHA DEBASIS SAHOO VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /323 /2026 ()	
76	D-BLAPL/29667/2026	STATE OF ODISHA SRIKANTA KUMAR HOTA VS	SASMITA NANDA VS	// BARBIL /376 /2026 ()	
77	D-BLAPL/29672/2026	STATE OF ODISHA RASHMIRANJAN PATRA @ TUTU VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /323 /2026 ()	
78	D-BLAPL/29674/2026	STATE OF ODISHA MURLI NARANG VS	RAJAT KUMAR PADHAN VS	// HEMGIR /205 /2023 ()	AOR20250000670C202600002
79	D-BLAPL/29675/2026	STATE OF ODISHA SAMEL DORA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// CHITRAKONDA /107 /2025 () //	AOR20220001297C202600227

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80	D-BLAPL/29676/2026	NILESH BEDUYA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS VS	JHARSUGUDA GRPS /83 /2026 () //	AOD20240000587C202600185
81	D-BLAPL/29677/2026	DEEPAK RAM @ DIPARAM VS STATE OF ODISHA	SASMITA NANDA VS VS	BARBIL /376 /2026 () //	
82	D-BLAPL/29679/2026	BIJAY BHOI ALIAS BIJU VS STATE OF ODISHA	SUSANTA LENKA VS VS	// () //	AOR20220001299C202600075
83	D-BLAPL/29680/2026	RAM BAHADUR YADAV VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS VS	// () //	AOD20240000587C202600184
84	D-BLAPL/29682/2026	HARISH SAMAL ALIAS HIMESH ALIAS HARI SAMAL VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS VS	// () //	AOD20240000587C202600186
85	D-CMP/45644/2026	JASHOWANTI DAS MODI VS DEEPAK MODI	RAJESH RANJAN SAHOO VS VS	// () //	
86	D-CMP/45681/2026	PRABHASINI BARIK VS MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED, MUMBAI	SWAGAT KUMAR SAHU VS VS	// () //	
87	D-CMP/45707/2026	PRAMILA SAHOO VS NAGAMANI SAHOO	SUBHRANSU BHUSAN MOHANTY VS VS	// () //	
88	D-CMP/45712/2026	ANANYA ANUSAYA NAIK@PATEL VS SABITRI PATEL	AMIT PRASAD BOSE VS VS	// () //	
89	D-CMP/45719/2026	M/S. 3818/ PRABASH CHANDRA MISHRA VS M/S. MAHANADI COALFIELDS LIMITED	PRASANNA KUMAR MISHRA VS VS	// () //	AOD20240000239C202600042
90	D-CMP/45743/2026	GANGOTRI PRADHAN VS CHIEF CUSTOMER OFFICER, MAX LIFE INSURANCE COMPANY LTD.	PRAGYAN PARAMITA MOHANTY VS VS	// () //	
91	D-CMP/45800/2026	PRASANNA KUMAR SAHOO	BISWA PRAKASH DHAL	//	

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		VS	VS	0	
		BINAPANI SAHOO		//	
92	D-CMP/45822/2026	ABHAYA CHARAN JENA	SANJAY KUMAR MOHANTY 2	//	
		VS	VS	0	
		RAMESH CH. JENA		//	
93	D-CMP/45844/2026	ARUN KUMAR	SOUMYA MISHRA	//	
		VS	VS	0	
		N. SUSHEELA DEVI		//	
94	D-CMP/45857/2026	SARAT JENA	PRATIK DASH	//	
		VS	VS	0	
		CHANCHALA NAYAK		//	
95	D-CONTC/45641/2026	GEETANJALI SAHOO	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
96	D-CONTC/45655/2026	SURENDRA KUMAR BARIK	ADV.	//	
		VS	VS	0	
		AMBAR KUMAR KAR, DISTRICT MAGISTRATE CUM COLLECTOR, JAJPUR		//	
97	D-CONTC/45678/2026	JAGDISH PRASAD MISHRA	SANDHYARANI PANI	//	AOR20230000010C202600155
		VS	VS	0	
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//	
98	D-CONTC/45685/2026	ITISHREE MOHAPATRA	SWAGAT KUMAR SAHU	//	AOR20220004593C202600043
		VS	VS	0	
		MS. ASWATHY S., COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT			
99	D-CONTC/45687/2026	ROSALIN SWAIN	SWAGAT KUMAR SAHU	//	AOR20220004593C202600041
		VS	VS	0	
		MS. ASWATHY S, COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT			
100	D-CONTC/45688/2026	MINATI BINDHANI	SWAGAT KUMAR SAHU	//	AOR20220004593C202600042
		VS	VS	0	
		MS. ASWATHY S, COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT			
101	D-CONTC/45694/2026	DR.RAM PRASAD SAHU	ADV.	//	
		VS	VS	0	
		A.ASWATHY S, IAS		//	
102	D-CONTC/45701/2026	NARENDRA KUMAR MISHRA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	

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103	D-CONTC/45704/2026	DR.N.THIRUMALA NAIK, IAS CHANDRA SEKHAR MOHANTY VS	SUKANTA KUMAR MISHRA VS	// // 0	
104	D-CONTC/45705/2026	DR.N.THIRUMALA NAIK, IAS JAGABANDHU JENA VS	AMIT PRASAD BOSE VS	// // 0	
105	D-CONTC/45714/2026	SARA HEMBRAM, TAHASILDAR, BONTA, BHADRAK DR. SANJAYA NARAYAN OTTA VS	ADV VS	// // 0	AOD20240000338C202600195
106	D-CONTC/45715/2026	KALI PRASANNA MOHAPATRA, DIRECTOR HIGHER EDUCATION KAJAL KIRAN SAHOO VS	ADV VS	// // 0	AOD20240000338C202600194
107	D-CONTC/45716/2026	MS. ASWATHY S., COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT. RAKESH SANDHA VS	ADV. VS	// // 0	
108	D-CONTC/45717/2026	ASWATHY S, IAS BHIMASEN MUDULI VS	ADV. VS	// // 0	
109	D-CONTC/45726/2026	NIGAMANANDA PANDA, DIRECTOR, LAND RECORD AND SURVEY, BOARD OF REVENUE, ODISHA NIKHIL KUMAR SAHOO VS	ADV. VS	// // 0	
110	D-CONTC/45780/2026	PRIYADARSHI SANGRAM KESHARI KHUNTIA,OAS, TAHASILDAR, BHADRAK SUNIL KUMAR PRADHAN VS	ADV. VS	// // 0	
111	D-CONTC/45799/2026	BINOYOSH MISHRA, DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, CUTTACK PRABINO KUMAR PATRO VS	ADV. VS	// // 0	
112	D-CONTC/45806/2026	DR.N.THIRUMALA NAIK, IAS RABINDRA KUMAR PRUSTY VS	KAIBALYA PANDA VS	// // 0	
113	D-CONTC/45851/2026	USHA PADHEE, IAS SUMAN SHIRKE VS HARAPRIYA MALLICK, TAHASILDAR, BANPUR	ACHYUTANANDA PATTANAIK VS	// // 0 //	AOD20240000586C202600287

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114	D-CRLA/29518/2026	ABHILASH MANDAL VS STATE OF ODISHA	BIGYAN KUMAR SHARMA, (SR.ADV.) VS	BHANJPUR /31 /2025 () //	
115	D-CRLA/29530/2026	SUNIL NAG@LALA NAG@SUNIL VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /171 /2022 () //	
116	D-CRLA/29564/2026	JITENDRA PRADHAN @ JITU @ BOXER VS STATE OF ODISHA	SAKTI PRASAD DAS VS	BADAGODA P.S. /384 /2024 () //	
117	D-CRLA/29569/2026	NARESH SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	BELPARA /52 /2022 () //	AOD20260000648C202600006
118	D-CRLMA/29517/2026	ANITA MAHAPATRA VS STATE OF ODISHA	MISS NAMITA PATTANAİK VS	KUMBHARAPARA /242 /2024 () //	
119	D-CRLMA/29524/2026	LAXMAN DAS VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	NEMALO /161 /2026 () //	
120	D-CRLMA/29606/2026	MOZAMIL AHMED KHAN VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	KHURDA MODEL /362 /2024 () //	
121	D-CRLMA/29634/2026	SASMITA SAMANTRAY VS SRIKANTA SWAIN	BRAHMANANDA TRIPATHY VS	/ /0 () //	
122	D-CRLMA/29640/2026	VICTIM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /312 /2025 () //	
123	D-CRLMA/29645/2026	TAPASWINI PATEL VS STATE OF ODISHA	SUNSHINE ANAND SWAIN VS	/ / () //	AOD20240000548C202600017
124	D-CRLMC/29501/2026 CRLMC/3554/2026	PURUSHOTTAM SAHOO VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	CUTTACK VIGILANCE /32 /2012 SPECIAL JUDGE(VIGILANCE),ANGUL(Anugul) GR/0000032/2012	
125	D-CRLMC/29510/2026	SUMITRA BEHURA@SUMITRA BEHERA	KSHIROD KUMAR ROUT	RAJKANİKA /115 /2020	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/29526/2026	SUDHIR JENA@SUDHIR KUMAR JENA@BABULU	PANCHANAN PANIGRAHI	GANIA /33 /2020	AOD20250000009C202600114
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/29536/2026	MITRA MAJHI @ BIKRAM KISAN	SAROJ KUMAR DASH	RENGALI /27 /2001	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/29566/2026	SARATHI BEHERA	MITU KUMAR BISWAL	GOSANINUAGAM /251 /2026	AOD20240000430C202600058
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/29567/2026	RAHUL SETHI	SITIKANT MISHRA	SPECIAL CRIME UNIT /3 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/29584/2026	KESHAB @ KESHA BEHERA	PRASANTA KUMAR PANDA	K.NUAGAON /236 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/29592/2026	RANJAN KUMAR ADHIKARI	SURENDRA PRASAD BARIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/29595/2026	Y. RAMANA RAO	GOPAL PRASAD JENA	BHARATPUR PS /382 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/29616/2026	HIMA SARDAR @ HEMA SARDAR @ HEMANANDA SARDAR	SAUMYA KUMAR RAGADA	MOTU /31 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/29626/2026	SUNIL KUMAR DALAI	ANJAN KUMAR BISWAL	MANGALA BAG /305 /2026	AOR20220001328C202600144
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/29646/2026	BHIKARI REDDY	LAXMI CHARAN BEHERA	/ /	AOD20240000170C202600015
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/29647/2026	SUSHANTA BARIK	SAUMYA RANJAN PRADHAN	/ /	AOD20240000490C202600019
		VS	VS	()	

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137	D-CRLMC/29652/2026	STATE OF ODISHA HIMA SARDAR @ HEMA SARDAR @ HEMANANDA SARDAR VS	SARANYA KUMAR RAGADA VS	// KALIMELA /107 /2020 ()	
138	D-CRLMC/29678/2026	STATE OF ODISHA MANIGAMU JANARDAN RAO VS	PABITRA KUMAR DUTTA VS	// SUNABEDA /90 /2021 ()	
139	D-CRLMC/29681/2026	STATE OF ODISHA TILAK AGARWALLA VS	LALITENDU MISHRA VS	// // ()	AOR20220001610C202600080
140	D-CRLMP/29581/2026	STATE OF ODISHA CHANDRA SEKHAR PANDI VS	DEEPALI MAHAPATRA VS	// / /0 ()	
141	D-CRLMP/29600/2026	DEVISHREE PANDI MOZAMIL AHMED KHAN VS	SAMARENDRA BAHADUR VS	// / /0 ()	
142	D-CRLMP/29609/2026	STATE OF ODISHA PITABAS MALLIK VS	KARUNAKAR GAYA VS	// / /0 ()	
143	D-CRLMP/29612/2026	STATE OF ODISHA MANJUSHREE NAYAK VS	NIRANJAN LENKA VS	// / /0 ()	
144	D-CRLMP/29624/2026	M/S. CHOLA MANDALAM INVESTMENT AND FINANCE CO.LTD. SANTOSH DEBANATH VS	ASHOK KUMAR SAHOO VS	// // ()	AOD20240000557C202600118
145	D-CRLMP/29627/2026	STATE OF ODISHA PRADEEP @ PRADIP ROUTRAY VS	BISWAJIT PARIDA VS	// / /0 ()	
146	D-CRLMP/29655/2026	STATE OF ODISHA SWAPAN KUMAR SARKAR VS	PRATIK DASH VS	// / /0 ()	
147	D-CRLMP/29658/2026	STATE OF ODISHA MADAN MOHAN SAHOO VS	PABITRA KUMAR NAYAK VS	// / /0 ()	
		STATE OF ODISHA		//	

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148	D-CRLREV/29485/2026	PRASANT PATRA VS STATE OF ODISHA	DIPANKAR ACHARYA VS	JATNI P.S. /151 /2014 () //	
149	D-CRLREV/29532/2026	MUNA JUED @ DHARMENDRA JUED VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BODEN /29 /2026 () //	
150	D-CRLREV/29611/2026	AMIT KUMAR BISOI VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	LINGARAJ P.S. /65 /2025 () //	
151	D-CRLREV/29639/2026	SUMANTA KUARNR VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	DHARUADIHI /4 /2025 () //	
152	D-FAO/45647/2026	LEENA NADIZA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// () //	AOR20220001583C202600289
153	D-FAO/45677/2026	BANDITA PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //	
154	D-FAO/45679/2026	ASHOK KUMAR PUJARI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //	
155	D-FAO/45692/2026	TAPAN KUMAR SATPATHY VS STATE OF ODISHA	MANORANJAN NAYAK VS	// () //	
156	D-FAO/45706/2026	MADHU SUDAN SWAIN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //	
157	D-FAO/45856/2026	NIHAR RANJAN KAR VS STATE OF ODISHA	AKASH KUMAR BORAL VS	// () //	AOD20230000781C202600022
158	D-MACA/45661/2026	SHRIMATI SING VS CHHANDARAM MOHANTA	BISHNU BRATA SINGH VS	// () //	
159	D-MACA/45674/2026	KULBANT KAUR @ KALWONT KAUR	BISHNU BRATA SINGH	//	

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		VS	VS	0	
		M/S. TANUSHREE LOGISTICS PVT. LTD., JAIPUR, RAJASTHAN		//	
160	D-MACA/45689/2026	BIDYADHAR PANIGRAHI	BISHNU BRATA SINGH	//	
		VS	VS	0	
		SURESH CHOUDHURY		//	
161	D-MACA/45708/2026	UNITED INDIA INSURANCE CO. LTD., JAIPUR, RAJASTHAN	RAM KUMAR SAHOO (1)	//	
		VS	VS	0	
		SUMITRA SWAIN @ SAMAL		//	
162	D-MACA/45718/2026	ARATI MAJHI	DHANANJAYA MUND	//	AOR20220001492C202600224
		VS	VS	0	
		SURENDRA KUMAR SETHI		//	
163	D-MATA/45695/2026	DHANURDHAR SENAPATI	SUMITRA MOHANTY	//	
		VS	VS	0	
		SOUDAMINI SENAPATI		//	
164	D-MATA/45734/2026	BISWARANJAN DORA	JASHOBANTA DASH	//	
		VS	VS	0	
		JYOTIRMAYEE DORA		//	
165	D-MATA/45797/2026	PRATEIK DAS	BIGYAN KUMAR SHARMA, SR.ADV.	//	
		VS	VS	0	
		ARPITA PATRA		//	
166	D-OTAPL/45723/2026	COMMISSIONER OF CUSTOMS (PREVENTIVE), BBSR	BISMAY ANAND PRUSTY, (SR. STANDING COUNSEL)	//	
		VS	VS	0	
		M/S. HAZEL MERCANTILE LTD.		//	
167	D-RPFAM/45713/2026	LALATENDU RAY JAGADEV	RAMDAS ACHARY	//	
		VS	VS	0	
		SRADHANJALI SUNDARAY		//	
168	D-RSA/45656/2026	DANDADHAR PATRA	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		MAYADHAR NAIK		//	
169	D-RSA/45710/2026	MITRABHANU PADHAN	SANJEEV UDGATA	//	
		VS	VS	0	
		MOHAN BAG		//	
170	D-RSA/45810/2026	SARASWATI MOHARANA	RAMAKANT MOHANTY, SR. ADV.	//	
		VS	VS	0	

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171	D-RVWPET/45639/2026	SUBHASIS KAR NIRAKAR CHINDA @ BHUNJIA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
172	D-RVWPET/45760/2026	THE SPECIAL LAND ACQUISITION OFFICER, LOWER INDRA IRRIGATION PROJECT, KHARIA, NUAPADA BANAMALAI SAHOO VS	SATYENDRA NARAYAN MOHAPATRA VS	// 0	
173	D-RVWPET/45837/2026	CHANCELLOR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR DAMAYANTI PATRA VS	JAGAJIBAN PRADHAN VS	// 0	
174	D-STREV/45750/2026	STATE OF ODISHA M/S. JAY BHARAT SPICES PVT. LTD., CUTTACK VS	BIBHUTI BHUSAN PANDA VS	// 0	
175	D-STREV/45758/2026	STATE OF ODISHA M/S. JAY BHARAT SPICES PVT.LTD., CUTTACK VS	BIBHUTI BHUSAN PANDA VS	// 0	
176	D-TRP(C)/45745/2026	STATE OF ODISHA SWOPNALI SUBHADARSINI VS	PRAVAT KUMAR MOHANTY VS	// 0	
177	D-TRP(C)/45793/2026	SHARADA PRASANNA MOHANTY RAKHI TUDU VS	SUNITA NANDA VS	// 0	
178	D-TRPCRL/29601/2026	BISHWABHUSAN HANSDAH NISIKANTA MUDULI VS	MAMATA MISHRA VS	// 0	
179	D-WA/45680/2026	SRADHANJALI SAHOO SANJAY DUTTA VS	SOUMYA MISHRA VS	// 0	
180	D-WA/45796/2026	STATE OF ODISHA STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// 0	LOD20240000194C202600341
181	D-WP(C)/45634/2026 WP(C)/31450/2026	HIMANSHU SHEKHAR PARHI KISAN SAHOO VS SUBAS INSTITUTE OF TECHNOLOGY, CUTTACK	NILAMADHAB BISOI VS	// 0 0	

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182	D-WP(C)/45635/2026 WP(C)/31470/2026	RABINDRANATH TAMARAPU VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
183	D-WP(C)/45636/2026	MD.IBRAHIM KHAN VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //	
184	D-WP(C)/45637/2026	RANJULATA JENA VS MINAKETAN RAY	KAPILA CHARAN NAYAK VS	// 0 //	
185	D-WP(C)/45638/2026	SANTILATA SARANGI VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //	
186	D-WP(C)/45640/2026	TP WESTERN ODISHA DISTRIBUTION LTD.(ERSTW VS STATE OF ODISHA	HEMANT KUMAR SAMAL VS	// 0 //	
187	D-WP(C)/45642/2026 WP(C)/31331/2026	PRAVAKAR ROUT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //	
188	D-WP(C)/45643/2026 WP(C)/31355/2026	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
189	D-WP(C)/45645/2026	AMIT KUMAR DEHURY VS UNION OF INDIA	BISWABIHARI MOHANTY VS	// 0 //	
190	D-WP(C)/45646/2026	BIPRA CHARAN PATRA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //	AOD20260000163C202600081
191	D-WP(C)/45648/2026	AMULYA BEHERA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //	
192	D-WP(C)/45649/2026	PRATAP DANDASENA VS MAHANADI COALFIELDS LTD., SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //	
193	D-WP(C)/45650/2026	M/S.CARE SECURITY AND ALLIED SERVICES, BHUBANESWAR	ANISH KUMAR MOHAPATRA	//	

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		VS	VS	0	
		ANIL KUMAR DAS		//	
194	D-WP(C)/45651/2026	GOBINDA BHUE	SIDHARTHA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/45652/2026	PUSPAKALI PRADHAN	SAKTIDHARA MISHRA	//	AOD20240000216C202600024
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/45653/2026	LAXMIKANTA MISHRA	SAKTIDHARA MISHRA	//	AOD20240000216C202600025
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/45654/2026	NASIRUDDIN RAHEMAN KHAN	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202600117
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/45657/2026	NAKUL CHARAN MOHANTA	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/45658/2026	SUBHRANSU SEKHAR JENA	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202600116
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/45659/2026	SANYASI PATRA	RAMESH CHANDRA OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/45660/2026	TILOTTAMA ACHARYA	SAKTIDHARA MISHRA	//	AOD20240000216C202600026
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/45662/2026	KRUSHNA CHANDRA SAHU	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202600118
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/45663/2026	SANYASI PRADHAN	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202600122
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/45664/2026	SOUDAMINI MOHAPATRA	SAKTIDHARA MISHRA	//	AOD20240000216C202600028
		VS	VS	0	

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205	D-WP(C)/45665/2026	STATE OF ODISHA DOLAGOBINDA TRIPATHY VS	BHAGABAN BEHERA VS	// // 0	
206	D-WP(C)/45666/2026	STATE OF ODISHA PRAVASINI MISHRA VS	SAKTIDHARA MISHRA VS	// // 0	AOD20240000216C202600027
207	D-WP(C)/45667/2026	STATE OF ODISHA BIJAYA KUMAR PARAMGURU VS	SAKTIDHARA MISHRA VS	// // 0	AOD20240000216C202600029
208	D-WP(C)/45668/2026	STATE OF ODISHA RAZIA SULTANA VS	SHAIK ABDUL NAYEEM VS	// // 0	
209	D-WP(C)/45669/2026	COMMISSIONER CUM SECRETARY, BHUBANESWAR RAJAT KUMAR PADHAN VS	PRATIM TEJASMAN VS	// // 0	
210	D-WP(C)/45670/2026	STATE OF ODISHA MANAGING COMMITTEE OF UCHHALA HIGH SCHOOL, KARANAND VS	JOYOTI RANJAN KHUNTIA VS	// // 0	
211	D-WP(C)/45671/2026	STATE OF ODISHA SANJAYA KUMAR PANDA VS	JYOTI RANJAN KHUNTIA VS	// // 0	
212	D-WP(C)/45672/2026	STATE OF ODISHA PRATIVA SARAF VS	JYOTI RANJAN KHUNTIA VS	// // 0	
213	D-WP(C)/45673/2026	STATE OF ODISHA BRUNDABAN BISWAL VS	PRAMOD KUMAR JENA VS	// // 0	
214	D-WP(C)/45675/2026	STATE OF ODISHA KRISHNA KUMAR RAY VS	NALINI KANTA DASH VS	// // 0	
215	D-WP(C)/45676/2026 WP(C)/31414/2026	AUTHORIZED OFFICER, CANARA BANK, R AND L SECTION, REGIONAL OFFICE, SAMBALPUR ITISHREE BEHERA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// // 0 //	AOR20220001328C202600143

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216	D-WP(C)/45682/2026	ARABINDA PANDA VS STATE OF ODISHA	RAMESH AGARWAL VS	// 0 //	
217	D-WP(C)/45683/2026	MANORANJAN PARIDA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
218	D-WP(C)/45684/2026	KAILASH CHANDRA DHARUA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
219	D-WP(C)/45686/2026	DR.PRAMOD KUMAR BALABANTARAY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
220	D-WP(C)/45690/2026	PRAGATIPRAVA MAHAPATRO VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //	
221	D-WP(C)/45691/2026	PADMESH SAMANTARA VS SHRIRAM FINANCE, THANE BELAPUR ROAD, NAVI MUMBAI	SATYABRATA DASH VS	// 0 //	
222	D-WP(C)/45693/2026	PADMESH SAMANTARA VS SHRIRAM FINANCE, THANE BELAPUR ROAD, NAVI MUMBAI	SATYABRATA DASH VS	// 0 //	
223	D-WP(C)/45696/2026	SAROJ KUMAR SAHU VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202600121
224	D-WP(C)/45697/2026	ASHOK KUMAR PRAMANIK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202600120
225	D-WP(C)/45698/2026	TAPAN KUMAR NAYAK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202600119
226	D-WP(C)/45699/2026	M/S NILAMANI SATPATHY VS CT AND GST CIRCLE, ANGUL, ODISHA	KAJAL SAHOO VS	// 0 //	AOR20220001613C202600097
227	D-WP(C)/45700/2026	M/S TRINATH PRADHAN	KAJAL SAHOO	//	AOR20220001613C202600098

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		VS	VS	0	
		CT AND GST CIRCLE, ANGUL, ODISHA		//	
228	D-WP(C)/45702/2026	NABIN KUMAR AGRAWAL	SUBHAM AGRAWAL	//	AOR20220001380C202600043
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/45703/2026	BHAGABAN BISWAL	SOUBHAGYA KUMAR RATH	//	AOR20220004309C202600053
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/45709/2026	BHABARANJAN PARIDA	MANAS RANJAN PRADHAN	//	
	WP(C)/31471/2026	VS	VS	0	
		ODISHA LIFT IRRIGATION CORPORATION LIMITED, BHUBANESWAR		//	
231	D-WP(C)/45711/2026	NIHAR RANJAN THATOI	Kananbala Roychoudhury	//	AOR20220001523C202600123
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/45720/2026	PRAKASH KUMAR PRADHAN	AVIJIT PATNAIK	//	AOD20240000363C202600045
		VS	VS	0	
		COLLECTOR AND DISTRICT MAGISTRATE, BALASORE		//	
233	D-WP(C)/45721/2026	M/S MAA DURGA INDUSTRIES	KSHIROD KUMAR SAHOO	//	AOR20220001352C202600028
		VS	VS	0	
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX		//	
234	D-WP(C)/45722/2026	DURGA BHOI	SOURAV DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/45724/2026	M/S.ISHWAR CHANDRA BARIK, KEONJHAR	CHITTA RANAJAN DAS	//	
		VS	VS	0	
		COMMISSIONER(APPEAL), GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR		//	
236	D-WP(C)/45725/2026	PRADEEP KUMAR SAHOO	LINGARAJ SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/45727/2026	TARUN MINZ	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		UNION OF INDIA		//	
238	D-WP(C)/45728/2026	SATYARANJAN SWAIN	AKSHAYA KUMAR NAYAK	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/45729/2026	STATE OF ODISHA M/S.ARUN KUMAR SUNANI, SUNDERGARH VS	CHITTA RANAJAN DAS VS	// // 0	
240	D-WP(C)/45730/2026	COMMISSIONER(APPEAL), GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR SIBARAM PANDA VS	ALOK KUMAR PANDA VS	// // 0	
241	D-WP(C)/45731/2026	STATE OF ODISHA SACHIDANANDA MISHRA VS	MANA MOHAN PATTANAIK VS	// // 0	
242	D-WP(C)/45732/2026	STATE OF ODISHA SANJAYA KUMAR PATRA VS	DR. SIMANCHALLA RANJIT VS	// // 0	
243	D-WP(C)/45733/2026	STATE OF ODISHA PALASH KUMAR PATRA VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
244	D-WP(C)/45735/2026	STATE OF ODISHA LILIMA MAJHI VS	RAMA CHANDRA JENA VS	// // 0	
245	D-WP(C)/45736/2026	STATE OF ODISHA TINKU PATEL VS	DHANANJAYA MUND VS	// // 0	AOR20220001492C202600225
246	D-WP(C)/45737/2026	STATE OF ODISHA RAMESH CHANDRA DASMOHAPATRA VS	MANA MOHAN PATTANAIK VS	// // 0	
247	D-WP(C)/45738/2026	STATE OF ODISHA ALEKHA CHARAN SETHY VS	DURGESH NARAYAN RATH VS	// // 0	AOR20220001583C202600290
248	D-WP(C)/45739/2026	STATE OF ODISHA RAJASHREE PATTNAYAK VS	DHANANJAYA MUND VS	// // 0	AOR20220001492C202600226
249	D-WP(C)/45740/2026	STATE OF ODISHA RAJANI JENA VS	DEEPAK RANJAN SUNDARAY VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/45741/2026	HEMANTA KUMAR NAYAK VS STATE OF ODISHA	MANA MOHAN PATTANAYAK VS	// 0 //	
251	D-WP(C)/45742/2026	DR.VANISHREE PANDA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
252	D-WP(C)/45744/2026	PANDAB CHARAN BEHERA VS STATE OF ODISHA	JASHOBANTA DASH VS	// 0 //	
253	D-WP(C)/45746/2026	DR.CHITTARANJAN NAYAK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
254	D-WP(C)/45747/2026	JHINKESWAR RANA VS STATE OF ODISHA	MANA MOHAN PATTANAYAK VS	// 0 //	
255	D-WP(C)/45748/2026	JANARDAN PARIDA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
256	D-WP(C)/45749/2026	JOGESWAR MOHANTA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //	
257	D-WP(C)/45751/2026	MD.NEHAL VS REGISTRAR, DEBTS RECOVERY TRIBUNAL, CUTTACK	TUNA SAHU VS	// 0 //	
258	D-WP(C)/45752/2026	RANJAN KUMAR NAYAK VS STATE OF ODISHA	PRASANA KUMAR BEHERA VS	// 0 //	
259	D-WP(C)/45753/2026	M/S KALINGA LAMINATES, KATAKA VS CHIEF COMMISSIONER, CT AND GST, ODISHA, KATAKA	BIBHUTI BHUSAN PANDA VS	// 0 //	
260	D-WP(C)/45754/2026	SUKANTA SAMANTARAY VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
261	D-WP(C)/45755/2026	ANANDA KUMAR DORA	TUNA SAHU	//	

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		VS	VS	0	
		REGISTRAR, DEBTS RECOVERY TRIBUNAL, CUTTACK		//	
262	D-WP(C)/45756/2026	SAROJ KANTA ROUT	PRASANNA KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/45757/2026	PRAKASH CHANDRA SAHOO	RABI NARAYAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/45759/2026	BIBHASA JENA	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR		//	
265	D-WP(C)/45761/2026	M/S.MOHAMAD HAZI AND CO., ANGUL	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		CHIEF COMMISSIONER OF CT AND GST, ODIHSA, CUTTACK		//	
266	D-WP(C)/45762/2026	ASHOK KUMAR NATH	PRASANA KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/45763/2026	KAILASH BAGH	CHITTA RANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/45764/2026	SHRINIVAS PATHI SHARMA	LAMBODAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/45765/2026	KAPILENDRA SAHOO	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		CHIEF COMMISSIONER OF CT AND GST, ODIHSA, CUTTACK		//	
270	D-WP(C)/45766/2026	PITAMBAR SAHU	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/45767/2026	MANAGING COMMITTEE OF HATIRAM UCHA BIDYASRITHA KUMAR PANDNAIK	SRITHA KUMAR PANDNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/45768/2026	BRAHMANANDA MALLIK	DURGESH NARAYAN RATH	//	AOR20220001583C202600293
		VS	VS	0	

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273	D-WP(C)/45769/2026	STATE OF ODISHA GOURI JAL VS	JYOTIRMAYA SAHOO VS	// // 0	
274	D-WP(C)/45770/2026	STATE OF ODISHA PURANDAR BISWAL VS	DURGESH NARAYAN RATH VS	// // 0	AOR20220001583C202600292
275	D-WP(C)/45771/2026	STATE OF ODISHA DESHRAJ PAL VS	SOUMYA JYOTI BISWAL VS	// // 0	
276	D-WP(C)/45772/2026	FOOD CORPORATION OF INDIA, NEWDELHI M/S.SAIRAM TRADERS, NABARNGPUR VS	MADHAB LAL AGARWAL VS	// // 0	
277	D-WP(C)/45773/2026	CHIEF COMMISSIONER OF CT AND GST, ODIHSA, CUTTACK CHAUDHARI KUMBHAR VS	JAYADEBA BEHERA VS	// // 0	AOD20240000366C202600147
278	D-WP(C)/45774/2026	STATE OF ODISHA GANGADHAR BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
279	D-WP(C)/45775/2026	STATE OF ODISHA M/S.S.N.S INDUSTRIAL WORKS PVT.LTD., ANGUL VS	MADHAB LAL AGARWAL VS	// // 0	
280	D-WP(C)/45776/2026	CHIEF COMMISSIONER OF CT AND GST, ODIHSA, CUTTACK UNION OF INDIA VS	ASUTOSH MOHANTY VS	// // 0	
281	D-WP(C)/45777/2026	JAGABANDHU MOHAPATRA NARESH PORICHHA VS	PRASANA KUMAR BEHERA VS	// // 0	
282	D-WP(C)/45778/2026	STATE OF ODISHA MANDAL MAJHI VS	DHANANJAYA MUND VS	// // 0	AOR20220001492C202600227
283	D-WP(C)/45779/2026	STATE OF ODISHA MANINDRA MAHAKUR VS	PRASANTA KUMAR JOSHI VS	// // 0	AOR20230000684C202600015
		STATE OF ODISHA		//	

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284	D-WP(C)/45781/2026	SAGARIKA JENA VS UNION OF INDIA	ASUTOSH ROUT VS	// 0 //	AOD20230000737C202600142
285	D-WP(C)/45782/2026	BHAGYABATI MALLIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600294
286	D-WP(C)/45783/2026	NILAMANI BAG VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600291
287	D-WP(C)/45784/2026	KUBER MIRDHA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600295
288	D-WP(C)/45785/2026	DILLIP KUMAR HARIJAN VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	AOR20220001492C202600228
289	D-WP(C)/45786/2026	BISHIKESHAN MUND VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	AOR20220001492C202600229
290	D-WP(C)/45787/2026	ROSY DAS VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //	
291	D-WP(C)/45788/2026	PUSHPALATA SATAPATHY VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //	
292	D-WP(C)/45789/2026	BHAGABAN JENA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
293	D-WP(C)/45790/2026	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
294	D-WP(C)/45791/2026	MADHABIKA MAJHI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
295	D-WP(C)/45792/2026	DAMBARU MASIA	KUNAL KUMAR SWAIN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/45794/2026	ODISHA ROLLER SKATING ASSOCIATION, BHUBANESHWAR	AMIYA JYOTI BISWAL	//	
		VS	VS	0	
		ROLLER SKATING FEDERATION OF INDIA, CHANDIGARH		//	
297	D-WP(C)/45795/2026	SIBA PRASAD SAHOO	AMIYA KUMAR MOHANTY A	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/45798/2026	BIJA MARANDI	SAILAZA NANDAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/45801/2026	SATYA NARAYAN SWAIN	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/45802/2026	NIHARIKA MOHAPATRA	BISWAJIT NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/45803/2026	SUSHANTA GAJENDRA SINGH	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/45804/2026	MOHAMMAD ANSAR	JNYANANANDA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/45805/2026	SUSANTA ROUT	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/45807/2026	MANOJ KUMAR ROUTRAY	JNYANANANDA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/45808/2026	RABINDRA MAHANANDIA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/45809/2026	RANJITA SENAPATI	LAXMIKANTA MOHANTY	//	
		VS	VS	0	

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307	D-WP(C)/45811/2026	STATE OF ODISHA BIJAYA KISHORE PRADHAN VS	SUBHADUTTA ROUTRAY VS	// // 0	
308	D-WP(C)/45812/2026	STATE OF ODISHA MAA TARINI COLLEGE OF NURSING, KEONJHAR VS	BASUDEV PUJARI VS	// // 0	
309	D-WP(C)/45813/2026	STATE OF ODISHA UMESH CHANDRA MUND VS	JYANANANDA PANDA VS	// // 0	
310	D-WP(C)/45814/2026	TARULATA PRADHANI HINA BISWAL VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
311	D-WP(C)/45815/2026	STATE OF ODISHA HEMANTA KUMAR SATAPATHY VS	SUBHADUTTA ROUTRAY VS	// // 0	
312	D-WP(C)/45816/2026	STATE OF ODISHA LOPAMUDRA MOHANTY VS	SOUBHAGYA SWAIN VS	// // 0	AOR20220001296C202600135
313	D-WP(C)/45817/2026	STATE OF ODISHA AJIT PAIKRAY JAGADEV MOHAPATRA VS	MANAS RANJAN BAUG VS	// // 0	AOR20220002374C202600122
314	D-WP(C)/45818/2026	STATE OF ODISHA SHANTI LUHA VS	KISHORE KUMAR MISHRA VS	// // 0	AOD20250000498C202600088
315	D-WP(C)/45819/2026	STATE OF ODISHA ASHOK KUMAR SWAIN VS	SUBHADUTTA ROUTRAY VS	// // 0	
316	D-WP(C)/45820/2026	STATE OF ODISHA JATINDRA NAIK VS	PRASANTA KUMAR PRADHAN VS	// // 0	AOR20230000705C202600020
317	D-WP(C)/45821/2026	COMMISSIONER CUM SECRETARY HIGHER EDUCATION, GOVT OF ODISHA BIGHNARAJ BEHERA VS	DIPTI RANJAN BHOKTA VS	// // 0	
		SANTOSH KUMAR GOUDA		//	

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318	D-WP(C)/45823/2026	ABHAYA KUMAR SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS VS	// 0 //	AOD20240000586C202600286
319	D-WP(C)/45824/2026	PRASANNA KUMAR BISWAL VS COMMISSIONER, CT AND GST, ODISHA, CUTTACK	SIDHARTH SHANKAR PADHY VS VS	// 0 //	
320	D-WP(C)/45825/2026	RUKMINI SAHU VS STATE OF ODISHA	SAROJA KANTA SAMAL VS VS	// 0 //	AOR20250001113C202600078
321	D-WP(C)/45826/2026	SNIGDHA PRADHAN VS STATE OF ODISHA	ABHISHEK DASH VS VS	// 0 //	AOD20240000186C202600075
322	D-WP(C)/45827/2026	RASHMI RANJAN MOHAPATRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS VS	// 0 //	
323	D-WP(C)/45828/2026	BHAGBAN MAHARANA VS STATE OF ODISHA	ADYASIDHI MISHRA VS VS	// 0 //	
324	D-WP(C)/45829/2026	SNIGDHA PRADHAN VS STATE OF ODISHA	Amrita Mishra VS VS	// 0 //	AOD20240000186C202600079
325	D-WP(C)/45830/2026	SABITA PADHI VS STATE OF ODISHA	ADYASIDHI MISHRA VS VS	// 0 //	
326	D-WP(C)/45831/2026	BALARAM PARIDA AND OTHERS VS STATE OF ODISHA AND OTHERS	AYESHKANTA TRIPATHY VS VS	// 0 //	AOR20250001113C202600079
327	D-WP(C)/45832/2026	SNIGDHA PRADHAN VS STATE OF ODISHA	Amrita Mishra VS VS	// 0 //	AOD20240000186C202600076
328	D-WP(C)/45833/2026	MANORANJAN DIGAL VS STATE OF ODISHA	ASHIT KUMAR DASH VS VS	// 0 //	
329	D-WP(C)/45834/2026	HEMANTA KUMAR KANDI	NIRANJAN BEHERA	//	AOD20250001173C202600004

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/45835/2026	NIRANJAN ROUT	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/45836/2026	SNIGDHA PRADHAN	Amrita Mishra	//	AOD20240000186C202600077
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/45838/2026	AYADHYA NATH MOHANTY	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/45839/2026	TAPAN KUMAR SAHOO	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/45840/2026	KAILASH CHANDRA PATEL	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/45841/2026	PRAHLAD NAYAK	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/45842/2026	BIJAY KUMAR PATRA	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/45843/2026	BISWA MOHAN PADHY	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/45845/2026	SUNIL KUMAR GUPTA	ABHISEK AGARWAL	//	
		VS	VS	0	
		UNION OF INDIA		//	
339	D-WP(C)/45846/2026	SANDHYA RANI PADHY	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/45847/2026	HEMANTA KUMAR BEHERA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	

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341	D-WP(C)/45848/2026	STATE OF ODISHA SUBHASHMITA RANA VS	ADYASIDHI MISHRA VS	// // 0	
342	D-WP(C)/45849/2026	STATE OF ODISHA SEPHALI RATH VS	SUBHADUTTA ROUTRAY VS	// // 0	
343	D-WP(C)/45850/2026	STATE OF ODISHA KANHU CHARAN BEHERA VS	ADYASIDHI MISHRA VS	// // 0	
344	D-WP(C)/45852/2026	STATE OF ODISHA GOPALJEE BHARASAGAR VS	SANJAYA KUMAR PANIGRAHI VS	// // 0	
345	D-WP(C)/45853/2026	STATE OF ODISHA SANYASI MAHAKHUD VS	ADYASIDHI MISHRA VS	// // 0	
346	D-WP(C)/45854/2026	STATE OF ODISHA GAYATRI PRADHAN VS	SUBHADUTTA ROUTRAY VS	// // 0	
347	D-WP(C)/45855/2026	STATE OF ODISHA ANIL KUMAR MISHRA VS	ADYASIDHI MISHRA VS	// // 0	
348	D-WP(C)/45858/2026	STATE OF ODISHA BIBEKANANDA DASH VS	SUBHADUTTA ROUTRAY VS	// // 0	
349	D-WP(C)/45859/2026	STATE OF ODISHA SARASWATI PATRA VS	PRAVASH CHANDRA JENA VS	// // 0	
350	D-WP(C)/45860/2026	STATE OF ODISHA ABANI KUMAR DALAI VS	ADYASIDHI MISHRA VS	// // 0	
351	D-WP(C)/45861/2026	STATE OF ODISHA HIMANSU SEKHAR TRIPATHY VS	ADYASIDHI MISHRA VS	// // 0	
		STATE OF ODISHA		//	

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352	D-WP(C)/45862/2026	MANAB ABHINAB ROUT VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	// 0 //	
353	D-WP(C)/45863/2026	BIJAYA KUMAR MISHRA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //	
354	D-WP(C)/45864/2026	PRAGNYA NANDA BISHOYI VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
355	D-WP(C)/45865/2026	VENKATESWAR PANDA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
356	D-WP(C)/45866/2026	KARUNAKAR PRADHAN VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //	
357	D-WP(C)/45867/2026	CHAITALI MISHRA VS THR PRINCIPAL SECY., HOUSING AND URBAN DEVELOPMENT DEPT., BBSR	PRABIR KUMAR PRADHAN VS	// 0 //	
358	D-WP(C)/45868/2026	BABULU TRIPATHY VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //	
359	D-WP(C)/45869/2026	PARSURAM OJHA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
360	D-WP(C)/45870/2026	M/S SASWAT TRADERS, JAGATSINGHPUR VS CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK	ADHIRAJ MOHANTY VS	// 0 //	
361	D-WP(C)/45871/2026	KESHAB CHANDRA BARIK VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //	
362	D-WP(C)/45872/2026	SAUBHAGYA RANJAN MALLIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
363	D-WP(C)/45873/2026	MANAS RANJAN BAG	MANOJ KUMAR PATI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/45874/2026	MOHAN CHARAN SAHOO	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/45875/2026	RABI PADHIARY	MANOJ KUMAR PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/45876/2026	TANMAYA RANJAN SAHOO	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/45877/2026	LOKESWAR SA	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/45878/2026	KAMAL KUMAR AGRAWAL	ABHAY KHANDELWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/45879/2026	ASHOK KUMAR SAHU	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/45880/2026	GHASIRAM BARIK	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/45881/2026	BALABHADRA MALLIK	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/45882/2026	RAMESH CHANDRA BEHERA	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WPCRL/29649/2026	MANOJ KUMAR NAYAK	DHANESWAR BARIK	//	AOD20250000498C202600089
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-ABLAPL/29486/2026	SK. FAKIRUDDIN	SARADA PRASAD DASH	BASTA /432 /2026	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/29489/2026	STATE OF ODISHA RAGHABA SIA VS	JYOTIRMAYA SAHOO VS	// ASKA /441 /2026 ()	
376	D-ABLAPL/29492/2026	STATE OF ODISHA TILU BISHOYI@TIPU SULATAN BISHOYI VS	LAMBODOR ACHARI VS	// BHANJANAGAR /441 /2026 ()	AOR20220001311C202600131
377	D-ABLAPL/29493/2026	STATE OF ODISHA NARENDRA BADAJENA VS	SUDEEP KUMAR SARANGI VS	// CHANDAKA P.S. /155 /2026 ()	AOD20260000163C202600080
378	D-ABLAPL/29494/2026	STATE OF ODISHA MADHUSUDAN LENKA VS	ARJUNA CHARANA BEHERA VS	// SIMULIA /278 /2026 ()	
379	D-ABLAPL/29504/2026	STATE OF ODISHA SAMPARKA DAS @ KALIA VS	ARIJEET MISHRA VS	// RAJNAGAR /291 /2024 ()	
380	D-ABLAPL/29506/2026	STATE OF ODISHA PABI DAS VS	ARIJEET MISHRA VS	// CHANDABALI /156 /2026 ()	
381	D-ABLAPL/29508/2026	STATE OF ODISHA SK TAHESIM VS	ARIJEET MISHRA VS	// CHANDABALI /307 /2025 ()	
382	D-ABLAPL/29509/2026	STATE OF ODISHA MANAS RANJAN GIRI VS	PRAMOD KUMAR JENA VS	// BASTA /228 /2026 ()	
383	D-ABLAPL/29511/2026	STATE OF ODISHA TIMAN@RANJEET BEHERA@SUSHIL VS	ANUGRAHA NARAYAN SAMANTRAY VS	// DHENKANAL SADAR /197 /2018 ()	AOD20260000401C202600028
384	D-ABLAPL/29513/2026	STATE OF ODISHA ABEDA BEGUM LASKAR VS	SUSANTA SEKHAR PARIDA VS	// CYBER CRIME AND ECONOMIC OFFENCES, AOR20220001618C202600017 ()	
385	D-ABLAPL/29514/2026	STATE OF ODISHA ARABINDA SAHOO VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// JAGATSINGPUR /605 /2025 ()	AOD20260000401C202600029

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386	D-ABLAPL/29515/2026	KAMAL UDDIN@KAMAL UDDIN LASKAR VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS 	CYBER CRIME AND ECONOMIC OFFENCES, KONTOL/2000RG/80202600016 () //	
387	D-ABLAPL/29519/2026	ASHOK KUMAR PATRA VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS 	LINGARAJ P.S. /274 /2026 () //	
388	D-ABLAPL/29520/2026	LIPU @ GANESWAR BEHERA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS 	KHARABEL NAGAR P.S. /580 /2026 () //	
389	D-ABLAPL/29525/2026	SAGAR DAS VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS 	BADABAZAR /259 /2026 () //	
390	D-ABLAPL/29527/2026	SHIBA SARBHANG VS STATE OF ODISHA	BIKASH KARNA VS 	KANTAMAL /32 /2013 () //	
391	D-ABLAPL/29528/2026	SURESH CHANDRA TARAI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS 	GONDIA /418 /2026 () //	
392	D-ABLAPL/29533/2026	DHARAMNATH HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS 	/ /0 () //	
393	D-ABLAPL/29534/2026	SURESH Ghibela VS STATE OF ODISHA	BIKASH KARNA VS 	KANTAMAL /139 /2017 () //	
394	D-ABLAPL/29535/2026	MAMATA OJHA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS 	PURI TOWN /649 /2026 () //	
395	D-ABLAPL/29538/2026	KESHRAJ NAG @ GUDU NAG VS STATE OF ODISHA	JNYANANANDA PANDA VS 	MUDANPUR RAMPUR /227 /2026 () //	
396	D-ABLAPL/29541/2026	TIAN @ RAKESH KUMAR DAS VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS 	BIDANASI /307 /2026 () //	
397	D-ABLAPL/29543/2026	CHANDRASEKHAR SAMAL	SAMVIT MOHANTY	/ /0	

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		VS	VS	()	
		UNION OF INDIA		//	
398	D-ABLAPL/29546/2026	NIRANJAN JENA	GYANA RANJAN MAHAPATRA	SHERAGADA /81 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/29547/2026	SINU DAS	DIBYA JYOTI SAHOO	TIHIDI /324 /2026	AOD20240000587C202600182
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/29548/2026	ASHOK SWAIN@ASHOK KUMAR SWAIN	SOUBHAGYA KUMAR DASH	RASOL /7 /2026	AOR20220001631C202600288
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/29549/2026	AMIT KAPOOR	FARISH KUMAR RAI	MANGALA BAG /249 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/29552/2026	ACHYUTA NANDA SWAIN	DEEPAK RANJAN PARIDA	MADHUPATNA /417 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/29553/2026	PIRA@BUDHIA DALAI	APARESH BHOI	BALASORE SADAR /437 /2024	AOR20220001814C202600024
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/29555/2026	AKSHYA BHOI	SOUBHAGYA KUMAR DASH	MOTANGA /167 /2026	AOR20220001631C202600290
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/29556/2026	NARAKANTA @ NARAHARI BEHURA	JAYAKRISHNA MOHAPATRA	BANSADA /263 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/29557/2026	BIJAY KUMAR JENA	SUDHANSHU PRASAD MAHAPATRA	SEA BEACH /302 /2026	AOD20250000498C202600085
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/29560/2026	HASIM ANSARI @ MUSA	SK. ZAFARULLA	JHARSUGUDA /577 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/29561/2026	MILAN SWAIN	JAYAKRISHNA MOHAPATRA	BANSADA /64 /2026	
		VS	VS	()	

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409	D-ABLAPL/29563/2026	STATE OF ODISHA RAHUL MALIK VS	BISWABHUSAN DAS VS	// ABHAYACHANDPUR /279 /2026 ()	
410	D-ABLAPL/29565/2026	STATE OF ODISHA LAXMIDHAR NAYAK VS	AMRITA MOHANTY VS	// PIRAHAT P.S /189 /2026 ()	
411	D-ABLAPL/29568/2026	STATE OF ODISHA BIPINI SETHY VS	PRAKASH KUMAR MISHRA VS	// NARASINGHPUR /202 /2026 ()	
412	D-ABLAPL/29572/2026	STATE OF ODISHA RAKESH CHHUALSINGH VS	RONALISHA PRADHAN VS	// KHURDA MODEL /481 /2026 ()	
413	D-ABLAPL/29574/2026	STATE OF ODISHA MANORAJAN RUPA @ MANORANJAN RUPA @ MANORANJAN RUPA VS	SURJOJI KUMAR MOHANTY VS	// KHANDAPARA /283 /2026 ()	
414	D-ABLAPL/29575/2026	STATE OF ODISHA SAMIR AKTAR @ SAMEER AKTAR VS	JASHOBANTA DASH VS	// PATNA /226 /2026 ()	
415	D-ABLAPL/29577/2026	STATE OF ODISHA SAROJ KUMAR KHUNTIA VS	PABITRA KUMAR DUTTA VS	// / /0 ()	
416	D-ABLAPL/29580/2026	STATE OF ODISHA PRAMOD MUDULI @ PRAMOD KUMAR MUDULI VS	SUMANTA MALIK VS	// BALANGA /280 /2026 ()	
417	D-ABLAPL/29582/2026	STATE OF ODISHA RANJAN BHATRA VS	AMIT KUMAR SAHU VS	// KAKIRIGUMMA /27 /2026 ()	
418	D-ABLAPL/29586/2026	STATE OF ODISHA MANAS RANJAN RATH VS	ASHOK DAS VS	// PARLAKHEMUNDI /378 /2026 ()	
419	D-ABLAPL/29589/2026	STATE OF ODISHA UMESH POLAKI VS STATE OF ODISHA	ASHOK DAS VS	// PARLAKHEMUNDI /378 /2026 () //	

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420	D-ABLAPL/29593/2026	ABHI MALLICK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 () //	
421	D-ABLAPL/29594/2026	BISWANATH NAYAK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	DELANGA /285 /2026 () //	
422	D-ABLAPL/29599/2026	MANORANJAN SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /321 /2026 () //	
423	D-ABLAPL/29602/2026	SOUMYA RANJAN SENAPATI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDANPUR /211 /2026 () //	
424	D-ABLAPL/29603/2026	RAKESH CHHUALSINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /383 /2026 () //	
425	D-ABLAPL/29604/2026	ISLAMUDDIN KHAN @ ISMAIL KHAN @ NILU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /324 /2026 () //	
426	D-ABLAPL/29610/2026	BIBHUTI BEHERA VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	TIRTOL /318 /2026 () //	
427	D-ABLAPL/29613/2026	PANKAJINEE SAMAL @ PINKY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	NILGIRI /425 /2026 () //	
428	D-ABLAPL/29614/2026	JITENDRA HARIJAN VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /3 /2026 () //	
429	D-ABLAPL/29615/2026	SURENDRA KUMAR PAHI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	JAJPUR SADAR /304 /2026 () //	
430	D-ABLAPL/29617/2026	CHIKU @ DIBYAJYOTI PRADHAN VS STATE OF ODISHA	SONALI PANDA VS	GOBINDAPUR /220 /2026 () //	
431	D-ABLAPL/29619/2026	SUMANTA AGASTI	SATYA NARAYAN MISHRA 4	BASUDEVPUR /84 /2026	AOR20220001615C202600151

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		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/29620/2026	SUNGA@DEEPAK PALEI	SUDHANSU PRASAD MAHAPATRA	PURI TOWN /587 /2026	AOD20250000498C202600087
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/29625/2026	PRAJAPATI MOHANTY	USHARANI PATI	GOPALPUR /153 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/29629/2026	SK. KALAM @ SK. ABDUL KALAM	MOHAMMED RIAZ	HINDOL /143 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/29637/2026	SABITA PRADHAN	JYOTIRMAYA SAHOO	TANGI (KHURDA) /320 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/29641/2026	KALIA DAS	ANUPAM DASH	GOLANTHARA (BERHAMPUR) /268 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/29642/2026	MANAS RANJAN PATRA	ANUPAM DASH	BARIPADA TOWN /795 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/29650/2026	SYED TAFIQUE ALI	SUBHRAJEET SAHOO	BHARATPUR PS /812 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/29653/2026	ASEEM ANAND	RAKESH RANJAN DASH	SAHID NAGAR P.S. /496 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/29654/2026	MOHAMMED GULFAM	SUBHRAJEET SAHOO	BHARATPUR PS /812 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/29656/2026	MOHAMMAD JAMID	DHIRENDRA KUMAR MOHAPATRA	KUTRA /143 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/29657/2026	RANJITA PANIGRAHI	RANJITA SINGH	CDA-II /26 /2026	
		VS	VS	()	

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443	D-ABLAPL/29659/2026	STATE OF ODISHA AMIT DEHURY @ AMIT KUMAR DEHURY VS	PRABIR KUMAR PRADHAN VS	// BARKOTE /91 /2017 ()	
444	D-ABLAPL/29665/2026	STATE OF ODISHA KESHAB CHANDRA MAJHI VS	SOUMYA RANJAN DAS VS	// UDITNAGAR /2 /2025 ()	
445	D-ABLAPL/29668/2026	STATE OF ODISHA SARADA PRASANNA RAY@SONU VS	ASISH KUMAR RAY VS	// BARI RAMCHANDRAPUR /350 /2026 ()	AOD20230000467C202600052
446	D-ABLAPL/29669/2026	STATE OF ODISHA SATYAJIT PARIDA ALIAS JUBULA VS	ASISH KUMAR RAY VS	// // ()	AOD20230000467C202600053
447	D-ABLAPL/29670/2026	STATE OF ODISHA Babin Kumar Jena VS	Sarat Kumar Rayaguru VS	// // ()	AOR20220001157C202600001
448	D-ABLAPL/29671/2026	State of Odisha MANOJ KUMA NAYAK VS	DHANESWAR BARIK VS	// // ()	AOD20250000498C202600090
449	D-ABLAPL/29673/2026	STATE OF ODISHA GOPAL NAIK VS	KULDEEP MOHANTY VS	// // ()	AOD20240000012C202600294
		STATE OF ODISHA		//	

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MISC CASES FILED on ://

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
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